

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 12.08.04

Advocates for the applicant by finding the Memo dated 12.08.04 have submitted that he does not want to press this O.A. as the same has become infructuous. Heard Sri. A.K.Bose, Learned Senior Standing Counsel. In view of ^{the} memo filed and submission made, this O.A. is dismissed for not being pressed. Inform the parties.

Vice-chairman

Member (J)

Copy of order
may be sent to
the court for
boiler.

SS. w

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9/2/04